

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No.786/2017

New Delhi this the 7th day of March, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. P.K. BASU, MEMBER (A)**

Shri P.C. Kaushik  
Aged about 58 years  
S/o Shri C.P. Sharma  
R/o KI-90, Kavi Nagar,  
Ghaziabad, UP. ....Applicant

(By Advocate: Shri S.N. Gupta)

Versus

Union of India  
Through Chairman, Railway Board,  
Principal Secretary, Govt. of India,  
Ministry of Railway, Rail Bhawan,  
New Delhi. .... Respondents

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J):**

Heard the learned counsel for the applicant.

2. The applicant filed the present OA seeking the following reliefs:

“8 (i) To allow the OA by directing the respondents that the cadre of Finger Print Examiner be merged with Accounts Cadre giving the applicant the same pay scale as are being paid to the Accounts Staff at par with Appendix-II.

(ii) Direct the respondents to make provision of further promotion of the applicant so that none of the finger print examiner remained stagnated for a longer period in the same rank and retired in the same.

(iii) To award cost in favour of the applicant and pass any order or orders which this Hon'ble Tribunal may deem just and equitable in the facts and circumstances of the case.

(iv) Pass any other or further orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case.”

3. It is submitted that the applicant made a representation dated 16.01.2016 (Annexure A-1) ventilating his grievance to the respondents before filing the present OA. However, the respondents have not passed any orders thereon till date.

4. In the circumstances, the O.A. is disposed of at the admission stage, without going into the other merits of the case, by directing the respondents to consider the representation dated 16.01.2016 (Annexure A-1) of the applicant and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(P.K. BASU)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

cc.